

Government of Punjab
Department of Food Civil Supplies and Consumer Affairs
(Food Distribution Branch)
Anaaj Bhawan, Sector 39 C, Chandigarh - 160036, Email:
fooddistribution.pb@gmail.com

No.: FD(1455)-2020/855

Dated: 21/3/2020

ORDERS

The list of Essential Commodities as per the provisions in the Essential Commodities Act 1955 as applicable in the state of Punjab include five items groups i.e. Food grains (Rice, Wheat, Atta), Pulses (Gram, Tur, Urad, Moong, Masur), Edible Oils (Groundnut Oil, Mustard Oil, Vanaspati, Soya Oil, Sunflower Oil, Plam Oil), Vegetables (Potato, Onion, Tomato) and other items (Sugar, Gur, Milk, Tea, Salt). Further added essential commodities are masks (2ply & 3ply surgical masks, N95 masks) & hand sanitizers.

In view of the urgency because of COVID-19 pandemic, the followings services are declared as Essential Services:

- i) Supply of groceries.
- ii) Supply of beverages.
- iii) Supply of fresh fruits and vegetables.
- iv) Supply of drinking water.
- v) Supply of Fodder.
- vi) All food processing units supplying processed food items.
- vii) Dispensing of petrol, diesel, CNG at designated petrol /diesel / CNG pumps/ dispensing units.
- viii) Rice shellers milling the paddy.
- ix) Milk plants, dairy units, fodder making units and cattle fields.
- x) Supply of LPG (domestic & commercial)
- xi) Medicines and other pharmaceuticals from medical stores.
- xii) Health services.
- xiii) Manufacturing of medical and health equipments.
- xiv) Telecom operators and the agencies appointed by them to ensure communication services.
- xv) Insurance companies.
- xvi) Banks and ATMs.
- xvii) Post offices.
- xviii) Loading and unloading of wheat and rice for receipt in godowns and/or dispatch against Central pool/DCP/OMSS.
- xix) Transportation of essential commodities/essential services and stock articles required for procurement and storage of food

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grains, viz. gunny bags, PP bags, crates, tarpaulin covers, meshnets, Celphos, insecticides, etc.

- xx) Movement of Harvesting Combines and harvesting operations.
- xxi) Agricultural implements making units.
- xxii) Any other item as deemed essential and so declared by the concerned District Magistrate/District Commissioner.



K.A.P. SINHA

Principal Secretary to Government
of Punjab, Department of Food, Civil
Supplies and Consumer Affairs.

Endst no. 1FD(1455)-2020/ 856

Dated: Chandigarh. 21/3/2020

The copy of the above is forwarded to the following to ensure proper compliance of the orders:

1. PA to Chief Secretary, Punjab.
2. Secretary, Excise and taxation, Punjab.
3. Secretary, Local Government, Punjab.
4. Secretary, Department of water supply and sanitation, Punjab.
5. Secretary, Health service and Family welfare Department, Punjab.
6. Secretary, Department of Agriculture, Punjab.
7. Secretary, Home Affairs and Justice, Punjab.
8. Secretary, State Transport, Punjab.
9. Secretary, Department of Information Technology, Punjab.
10. Secretary, Food Processing, Punjab.
11. Chairman, Punjab Dairy Development Board.
12. Chairman, Health System Corporation.
13. Chairman, MILKFED.
14. Chairman, Mandi Board.
15. President, Punjab Medical Council.
16. President, Punjab State Pharmacy Council.
17. Director, Governance Reforms, Punjab.
18. Director, Dairy Development, Punjab.
19. DGP, Punjab.
20. All Deputy Commissioners in the state of Punjab.
21. All Senior Superintendents of Police in the state of Punjab.
22. All DFSC's in the state of Punjab.
23. All Mayors and Commissioners of Municipal Corporations.
24. BSNL and other telecom operators in the state of Punjab.
25. All Insurance companies in the state of Punjab.
26. General Managers, all banks in the state of Punjab.
27. State level co-coordinator, Oil Marketing Companies, Sec-19, Chandigarh.



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